

1	2	3	4	5
24.	Uttar Pradesh	71510	32929	60264
25.	West Bengal	22397	6690	62814
26.	NCT of Delhi	5430	1176	51995
27.	Andman & Nicobar Islands	90	40	118600
28.	Chandigarh	240	147	78633
29.	Dadra & Nagar Havell	215	140	59986
30.	Daman & Diu	44	24	70208
31.	Lakshadweep	72	35	82429
32.	Pondicherry	676	328	44372
	Not Specified	10293	4673	55020
	All India	513965	259626	60782

(Data Provisional)

[English]

Export of Textiles

482. SHRI CHHITUBHAI GAMIT: Will the Minister of TEXTILES be pleased to state:

(a) whether the export of textile to major countries is declining in terms of value;

(b) if so, the names of such countries to which export is declining in terms of value and since when it is happening and the percentage thereof; and

(c) the names of major countries where there is great demand of Indian textiles?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c) The export of textiles to major countries in terms of value, is not declining. The major importers of our textile products are the E.U., the U.S.A., Bangladesh, Hong Kong, the U.A.E., Japan etc.

[Translation]

Indian Investment in Kirgistan

483. DR. RAMKRISHNA KUSMARIA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of Kirgistan have invited Indian entrepreneurs to invest in their country;

(b) if so, the fields in which this invitation has been extended;

(c) the terms and conditions of investment and other details in this regard; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) to (d) As per the agreement dated 1.6.95 the Government of India has extended a credit line of US \$ 5 million to the Government of Kyrgyzstan for import of goods and services from India. The credit would carry interest equal to the LIBOR rate prevailing on 1.6.95. The agreement provides for a moratorium period of three years and repayment in 9 years in equal half yearly instalments. This credit line has remained unutilised so far. Recently the Government of Kyrgyzstan has approved three projects for supply of plants and machinery for manufacture of LDPE package, tooth brushes and tooth paste as per details given below:-

Sl. No.	Project	Project Cost
1.	LDPE packets	\$ 350,000
2.	Tooth Paste	\$ 530,000
3.	Tooth Brush	\$ 540,000

It is expected that with the above proposal from Kyrgyz Government, the prospect of better utilisation of the above credit line extended by Government of India may improve.

Uniform Civil Law Bill of Maharashtra

484. SHRI HANSRAJ AHIR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government have received a Uniform Civil Law Bill from the Government of Maharashtra for approval; and

(b) if so, the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) No, Sir.

(b) Does not arise.

[*English*]

Setting up of a Steel Plant by MMTC

485. SHRI K.P. SINGH DEO: Will the Minister of COMMERCE be pleased to state:

(a) whether the MMTC propose to set up a steel plant at Duburi in Orissa;

(b) if so, the details thereof;

(c) whether the proposal has been approved by his Ministry;

(d) if so, the total land acquired for the purpose;

(e) the time by which the said plant is likely to be commissioned; and

(f) the progress as on date?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) to (f) Government has approved MMTC's equity participation in setting up an Integrated Iron & Steel Plant, i.e. Neelachal Ispat Nigam Limited (NINL) at Kalinganagar, Jaipur District, Orissa for production of 1.1 million tonnes steel wire rods, steel billets and pig iron per annum with the other promoters, i.e., Government of Orissa, MECON and some foreign investors. The total land of 2050 acres required for the Project has been acquired. The estimated Project cost is Rs. 1,510/- crores. The Project is scheduled to be operational by 2000 A.D.

The Blast furnace has been imported and transported to the site and financial institutions have appraised and accepted to fund the Project. All statutory clearances have been obtained.

Loan Extended as Compared to Deposit in Orissa

486. KUMARI SUSHILA TIRIYA: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loan, category-wise, extended by various Banks in Orissa during each of the last two years; and

(b) the percentage of total loan extended in comparison to the total deposits made in these banks during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) The amount of bank credit given in Orissa under Annual Credit Plan during the last two years to different sectors, as furnished by Reserve Bank of India (RBI) is given below:

Sector	(Rs. In crore)	
	1994-95	1995-96
1. Agriculture & Allied Activities	273.99	392.53
2. Small Scale Industries	84.15	119.57
3. Services	136.94	253.24
Total	495.08	765.34

(b) The credit deposit ratio of scheduled commercial banks in Orissa as at the end of March 1995 and March 1996, as reported by RBI, was 54.1 per cent and 54.8 per cent respectively.

Complaints Against State Bank of India Mumbai

487. SHRI RADHA MOHAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of letters received from the Members of Parliament by the State Bank of India, Central Office, Mumbai during the last three years complaining that higher authorities of the Associate Banks of the State Bank of India are shielding some guilty employees/union leaders of the Bank;

(b) if so, the details thereof; bank-wise;

(c) whether any impartial enquiry of these letters has been conducted by the Central Office, Mumbai;

(d) if not, the reasons therefor; and

(e) the directions which are likely to be issued to the concerning Banks regarding action against guilty employees/union leaders to avoid inordinate delay in these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (e) The information is being collected and to the extent available will be laid down on the Table of the House.

Purchase of Power Support Machines

488. PROF. RITA VERMA: Will the Minister of COAL be pleased to state:

(a) the details of power support machines procured for Munidih project of B.C.C.L during the last three years;

(b) the amount spent of their procurement during the above period;

(c) whether power support machines were also procured from Poland; and

(d) if so, the number thereof and the thickness of coal which these machines would be able to cut?